

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

115. C.P.(IB)-4(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Hexa International Private Limited

Vs.

Vaishnavi Global Private Limited

*Appearances:*

For Petitioner : Adv. Pavan S Godiawala

For Respondent : Adv. Jesal Singh

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for Respondent seeks time to file reply. Let the same be done within two weeks after serving copy to the other side. Copy of the petition be served by the petitioner to the respondent's email id i.e. prajakta@prmlegal.in & associate@prmlegal.in. List on **06.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)